## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

è	MOMBIN BEITCH, MOMBIN		
(a)	GP/TCP/CSP/CSA/TCSP/TCSA/NO. 521 /(MAH)/2017		
	CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
			SHRI V. NALLASENAPATHY MEMBER (T)
	ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017		
NAME OF THE PARTIES: M/s. HERO FINCORP LTD.			
MAGNOLIA LTD.			
SECTION OF THE COMPANIES ACT: 433 /e r w 434 OF THE Companies Act 1956/2013/I & BP Code 2016.			
	S. No. NAME	DESIGNATIO	N SIGNATURE
	1.) Akshow V. Kumble	AOR	March

## **Order**

## CP 521/I&BP/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 21.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)